

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 333 OF 2018**  
**&**  
**IA NOS. 1594 & 1593 OF 2018**

**Dated: 26<sup>th</sup> November, 2018**

**In the matter of :**

**ES Sun Power Private Limited & Anr.**

**.... Appellant(s)**

**Vs.**

**The Managing Director, Bangalore Electricity  
Supply Company Limited (BESCOM) & Anr.**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **3-12-2018**.

Court Master/PPS

*tpd/pk*